

SPECIAL BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1279(KB)2018
IVN.P/2(KB)2022,
COMP.APPL/1284(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI KAUSHALENDRA KUMAR SINGH**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH NOVEMBER, 2022, 02:30 P.M

IN THE MATTER OF	PARIJAT ROY & ORS. VS PANAGARH COLD STORAGE PVT. LTD. & OR
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physical)

Mr. Rohit Kumar Keshri, Adv. : For Petitioner
Mr. Rantu Das, CS

Ms. Urmila Chakraborty, Adv. : For Respondents
Mr. Pankaj Agarwal, Adv.

S.K Bhadury, Adv. : For Petitioners

ORDER

1. Ld. Counsel/Authorized Representative for the parties present.
2. Application in terms of order dated 27th September, 2022 has not been filed.
3. Ld. Counsel seeks two weeks' time to file the same. Time is allowed in terms of order dated 27th of September, 2022.
4. List this matter on **12/12/2022**.

**Kaushalendra Kumar Singh
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**